

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/10443/2025	ALPHARD MARITIME LTD. VS OCEAN JADE (IMO- 9660750)	DEBESH PANDA VS	// ()	
2	D-ARBP/10546/2025	M/S. VISHAL DIGITAL, (PARTNER M/S. JP INFRATECH) VS JATINDRA DAS,(OTHER PARTNER M/S. JP INFRATECH)	RIJYAKANTA DASH VS	// ()	
3	D-BLAPL/7727/2025	BABURAM JENA VS STATE OF ODISHA	GAGAN BIHARI KHATUA VS	RAJKANIKA /504 /2024 ()	AOR20220001170C202500001
4	D-BLAPL/7730/2025	GOVINDA NAIK VS STATE OF ODISHA	ANITA DASH VS	LAHUNIPADA /123 /2020 ()	AOR20220000223C202500002
5	D-BLAPL/7738/2025	AFTAB ALI VS STATE OF ODISHA	SABYASACHI MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES, KORAPUT /13 /2024 ()	
6	D-BLAPL/7739/2025	TANMAY KU MISHRA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BETNOTI /263 /2024 ()	
7	D-BLAPL/7740/2025	SUMAN BAHADUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /11 /2019 ()	
8	D-BLAPL/7748/2025	SURYA PRAKASH E VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /72 /2025 ()	
9	D-BLAPL/7753/2025	SURENDRA SAMAL VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /454 /2024 ()	
10	D-BLAPL/7756/2025	KIRAN KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 ()	
11	D-BLAPL/7758/2025	SANTOSH KUMAR NAIK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	TARASINGI /404 /2024 ()	AOR20220001590C202500004

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12	D-BLAPL/7765/2025	SANTOSH @ SANTU BEHERA VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	JODA /275 /2022 () //	
13	D-BLAPL/7766/2025	ISWAR GOND VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KUNDEI /83 /2021 () //	AOD20250000124C202500002
14	D-BLAPL/7768/2025	NARAYAN PRADHAN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GANGAPUR (ASKA) /346 /2024 () //	
15	D-BLAPL/7769/2025	SANTOSH @ SANTU BEHERA VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	JODA /276 /2022 () //	
16	D-BLAPL/7773/2025	LAXMAN HARIJAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	KOSAGUMUDA /203 /2024 () //	AOD20220004505C202500024
17	D-BLAPL/7774/2025	MANAGOBINDA BHOI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	SALIPUR /454 /2024 () //	
18	D-BLAPL/7775/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHU VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /1082 /2024 () //	
19	D-BLAPL/7776/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHU VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /1 /2025 () //	
20	D-BLAPL/7777/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHU VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /1072 /2024 () //	
21	D-BLAPL/7778/2025	MUSA MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOPALPUR /123 /2023 () //	
22	D-BLAPL/7779/2025	JAGAN @ JAGABANDHU SAHU @ JAGABANDHU SAHU VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /1083 /2024 () //	
23	D-BLAPL/7780/2025	SK ASRUDDIN @ SK ASIRUDDIN @ ASHU @ MD ASH VS STATE OF ODISHA	HARTHA SARATHI DAS VS	PATNA /336 /2024 () //	AOD20240000364C202500032

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7784/2025	S.SIVA RAO	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7786/2025	ALOK KUMAR PRADHAN	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7794/2025	BIRENDRA MINZ	IPSIT AUROBINDO ACHARYA	AMBABHONA /209 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7798/2025	SAROJ KUMAR ROUT @ ROUTA	AMLAN SHAKTI PAUL	BALIANTA P.S. /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7799/2025	RAJU HUSSAIN	SK. ZAFARULLA	KHAIRA /270 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7800/2025	GOPA PRADHAN	CHIRANJIB ROUT	KANIHA /178 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7801/2025	SK. ASRUDDIN @ SK. ASIRUDDIN @ ASHU @ MD. ASHUTHA SARATHI DAS	ASHUTHA SARATHI DAS	PATNA /309 /2024	AOD20240000364C202500033
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7802/2025	SARAT DEHURY	CHIRANJIB ROUT	KANIHA /178 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7805/2025	HEMANTA KUMAR SWAIN	BHABANI SHANKAR DASPARIDA	MOHANA /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7813/2025	JAGABANDHU SAMANTARAY	AKSHAYA KUMAR SAHOO	TANGI (KHURDA) /821 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/7815/2025	INDRAMANI DEHURY	SMRUTI RANJAN ROUT	TANGI /131 /2023	
		VS	VS	()	

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35	D-BLAPL/7819/2025	STATE OF ODISHA KABI SETH VS	SUSHANTA HARICHANDAN VS	// /0 ()	
36	D-BLAPL/7827/2025	STATE OF ODISHA SUBASH KU. SWAIN @ SUBAS VS	AMLAN SHAKTI PAUL VS	// BALIANTA P.S. /22 /2025 ()	
37	D-BLAPL/7828/2025	STATE OF ODISHA KULAMANI DAS VS	SURYA NARAYAN MISHRA VS	// KANAS /51 /2024 ()	
38	D-BLAPL/7831/2025	STATE OF ODISHA SAMIR KUMAR SAHU VS	SOURAV SUMAN BHUYAN VS	// /0 ()	
39	D-BLAPL/7832/2025	UNION OF INDIA AUROSHISH PATNAIK VS	AMITAV TRIPATHY VS	// PHULBANI TOWN /219 /2024 ()	
40	D-BLAPL/7833/2025	STATE OF ODISHA SRIDHAR NAYAK @ SRIDHARA NAYAK VS	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /337 /2023 ()	
41	D-BLAPL/7834/2025	STATE OF ODISHA SANJAYA KUMAR POLAI @ SANJAYA POLAI VS	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /337 /2023 ()	
42	D-BLAPL/7839/2025	STATE OF ODISHA SIBA BHUYAN VS	JYOTIRMAYA SAHOO VS	// /0 ()	
43	D-BLAPL/7840/2025	STATE OF ODISHA SRIDHAR BEHERA @ NEPALI VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /36 /2025 ()	
44	D-BLAPL/7845/2025	STATE OF ODISHA HARI @ HAREKRUSHNA BARAL VS	SUBASH CHANDRA PRADHAN VS	// KUAKHIA /105 /2023 ()	
45	D-BLAPL/7850/2025	STATE OF ODISHA SURESH KUMAR SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// TIGIRIA /8 /2025 () //	

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46	D-BLAPL/7851/2025	RAJA @ RAJKISHORE MALLICK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI /883 /2024 () //	
47	D-BLAPL/7853/2025	JAY DEY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JATNI P.S. /663 /2021 () //	
48	D-BLAPL/7856/2025	DHANIYA KHOSLA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KORAPUT SADAR /11 /2024 () //	AOR20220000211C202500029
49	D-BLAPL/7857/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	G.UDAYAGIRI /191 /2024 () //	
50	D-BLAPL/7859/2025	NANDA KISHORE BARCHI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE MAHILA /70 /2024 () //	AOR20220000211C202500030
51	D-CMAPL/10455/2025	SIBARAM MAHAPATRA VS STATE OF ORISSA	RABI NARAYAN MISHRA - 2 VS	// () //	
52	D-CMAPL/10461/2025	BISHNU PRADHAN @ BISHNU PRASAD PRADHAN VS SIBARAM PRADHAN	SOUMYA RANJAN OJHA VS	// () //	
53	D-CMAPL/10466/2025	SUDARSAN DAS VS STATE OF ODISHA	DEBI PRASAD MOHATY VS	// () //	AOD20240000656C202500016
54	D-CMP/10350/2025	SUSHIL KUMAR SAMAL VS PRIYANKA NAYAK @ SAMAL	DEO KUMAR AJMERIA VS	// () //	AOR20230000140C202500002
55	D-CMP/10371/2025	AMRUTAKANTA DAS VS SNEHALATA DAS	MAMATA MISHRA VS	// () //	
56	D-CMP/10388/2025	MOUSUMI SRIVASTAV VS RAMA PATTNAIK	PRASANTA KUMAR SATAPATHY VS	// () //	
57	D-CMP/10472/2025	DATTA KUMAR SINGH	BIBHUTI KESHARI BISWAL	//	

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		VS	VS	0	
58	D-CMP/10474/2025	DUSASAN SAHOO		//	
		MINARVA DAS	GOPINATH MISHRA	//	
		VS	VS	0	
59	D-CMP/10487/2025	SOURAV DAS		//	
		PANKAJINI SWAIN	PRAVASH PUJAREE PARIDA	//	
		VS	VS	0	
60	D-CMP/10497/2025	SOUBHAGYA KUMAR SWAIN		//	
		ANANDA JENA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
61	D-CMP/10503/2025	NIRANJAN JENA		//	
		AKSHAYA KUMAR ACHARYA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
62	D-CMP/10548/2025	TARUN CHANDRA DEB		//	
		GOURAV NAIK @ GOURAV NAYAK	RABINDRA KUMAR SAHOO	//	
		VS	VS	0	
63	D-CMP/10556/2025	RAMA MAJHI		//	
		GOURAV NAIK @ GOURAV NAYAK	RABINDRA KUMAR SAHOO	//	
		VS	VS	0	
64	D-CONTC/10398/2025	RAMA MAJHI		//	
		ARTTABANDHU PANI	ADV.	//	
		VS	VS	0	
65	D-CONTC/10403/2025	RAJESH PRABHAKAR PATIL,SECRETARY,CO-OPERATION DEPARTMENT,BBSR,KHURDA		//	
		TRINATH PATTNAIK	ADV.	//	
		VS	VS	0	
66	D-CONTC/10439/2025	SATYABRATA SAHU,IAS		//	
		RABINDRA KUMAR BARIK	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
67	D-CONTC/10450/2025	GOPAL KRUSHNA DAS,RTO,KEONJHAR		//	
		KIRTI RANJAN PRADHAN	BASUMATI PRADHAN	//	
		VS	VS	0	
		M.AKHYA,IPS		//	
68	D-CONTC/10465/2025	BANSINGH PUJHARI		//	
		VS	VS	0	

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69	D-CONTC/10468/2025	ANU GARG,IAS MST. BINAPANI SANBAD VS	MOHAMMED MUSTAQ ANSARI VS	// // 0	AOR20220001188C202500001
70	D-CONTC/10470/2025	MONOJ PRABHAKAR KUJUR,TAHASILDAR SADAR,SAMBALPUR KHAGE MAJHI VS	ADV. VS	// // 0	
71	D-CONTC/10477/2025	ANU GAR,IAS JALDHAR NAIK VS	ADV. VS	// // 0	
72	D-CONTC/10478/2025	AMU GARG,IAS DURJAN GOUD VS	ADV. VS	// // 0	
73	D-CONTC/10481/2025	ANU GARG,IAS DHANIRAM GOUD VS	ADV. VS	// // 0	
74	D-CONTC/10482/2025	ANU GARG,IAS ANIRUDHA BHATRA VS	ADV. VS	// // 0	
75	D-CONTC/10484/2025	ANU GARG,IAS BHARAT CHANDRA MALLICK VS	ADV. VS	// // 0	
76	D-CONTC/10492/2025	MR. PANCHANAN NAYAK,TAHASILDAR,PATTAMUNDAI,KENDRAPARA PRAFULLA KUMAR NANDA VS	ADV. VS	// // 0	
77	D-CONTC/10526/2025	SHALINI PANDIT, IAS CHANDRA PRAKASH RATH VS	ADV. VS	// // 0	
78	D-CONTC/10545/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR,BBSR,KHURDA SUBODH CHANDRA SAMAL VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
79	D-CONTC/10551/2025	SHANTI SWARUP MISHRA,OAS KESHABA SAHU VS SHALINI PANDIT, IAS	ADV. VS	// // 0 //	

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80	D-CONTC/10554/2025	BIPIN BIHARI SWAIN VS	JAYDEEP PAL VS	// ()	
81	D-CONTR/7750/2025	ABHIPSA PATTNAIK,TAHASILDAR,RAHUNATHPUR,JAGATSINGHPUR MANJULATA SAHOO VS	ADV. VS	// // ()	
82	D-CONTR/7807/2025	PARESH KUMAR MOHANTY KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY, VS	SABITA BEHERA VS	// // ()	
83	D-CRLA/7761/2025	SASMITA RANI SAMANTA,CHAIRPERSON-CUM-MD,SOUL,BBSR,KHURDHA PINKU @ TAPAN KUMAR PRADHAN VS	BHABANI SHANKAR DASPARIDA VS	// SARANAKUL /115 /2023 ()	
84	D-CRLA/7816/2025	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	BIJAYA KUMAR RAGADA VS	// KORAPUT VIGILANCE /19 /2015 ()	
85	D-CRLA/7866/2025	STATE OF ODISHA(VIG.) MIKHEL @ NIKHEL PURTY @ PURTI VS	DURGA PRASANNA MISHRA VS	// MAHULPALI /176 /2020 ()	
86	D-CRLMA/7854/2025	STATE OF ODISHA M/S. KARAM CHAND THAPAR AND BROS (COAL SALTS) VS	ASHUTOSH KORKATA VS	// // ()	
87	D-CRLMC/7736/2025	STATE OF ODISHA SRABANI BARIK @ SARBANI BARIK VS	ANJAN KUMAR BISWAL VS	// // ()	
88	D-CRLMC/7741/2025	STATE OF ODISHA RABINARAYANA MAHARANA VS	DEBASISH SAMAL VS	// // ()	
89	D-CRLMC/7757/2025	STATE OF ODISHA PUSPANJALI SWAIN VS	SANTOSH KUMAR NANDA VS	// // ()	
90	D-CRLMC/7760/2025	STATE OF ODISHA SOMANATH BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// // ()	
91	D-CRLMC/7770/2025	STATE OF ODISHA AJAYA KUMAR RATH	SURESH KUMAR PANDA	// BARI RAMACHANDRAPUR /358 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/7781/2025	ALIP HATI@ALIT	JUGALA KISHORE PANDA	BOUDH /284 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/7785/2025	BIJAY LAXMI DASH	JUGALA KISHORE PANDA	BHUBANESWAR VIGILANCE /16 /2006	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
94	D-CRLMC/7803/2025	DURGA PRASAD PARIDA	TUSAR KUMAR MISHRA	/ /0	
		VS	VS	()	
		JAYANTI ROUL		//	
95	D-CRLMC/7809/2025	PADMANABHAN PILLAI	JAYDEEP PAL	LAXMISAGAR P.S. /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/7835/2025	TRILOCHAN DAS	SUJATA JENA	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA		//	
97	D-CRLMC/7838/2025	RAJU @ SAILO HUDA	AMIT PRASAD BOSE	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/7841/2025	DR.PRITAM PAL	ARNAV DASH	NAYAPALLI P.S. /653 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/7848/2025	BINOD KHATEI	ALOK KUMAR MOHAPATRA	PURIGHAT /270 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/7858/2025	DEEPAK KUMAR BARIK @ DEEPAK KUMAR BARICKSATYABRATA SENAPATI		JAGATPUR /166 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/7860/2025	DEEPAK KUMAR BARIK @ DEEPAK KUMAR BARICKSATYABRATA SENAPATI		JAGATPUR /21 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/7863/2025	MATIA NAIK @ NAYAK @ NAHAK @ MAYADHAR NSUR	YAKANTA DWIBEDI	RANPUR /161 /2006	
		VS	VS	()	

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103	D-CRLMC/7868/2025	STATE OF ODISHA NARESH KUMAR ROUL VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /269 /2024 ()	
104	D-CRLMC/7869/2025	STATE OF ODISHA MANOJ KUMAR PATI VS	SANJIT KUMAR DAS VS	// / /0 ()	
105	D-CRLMC/7871/2025	GANGOTRI MISHRA SURESH KUMAR ROUL VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /269 /2024 ()	
106	D-CRLMP/7731/2025	STATE OF ODISHA GOBINDA CHANDRA ROUT VS	PRATIK NAYAK VS	// / /0 ()	
107	D-CRLMP/7742/2025	STATE OF ODISHA RONALI BEHERA VS	GOKHE BEHERA VS	// / /0 ()	
108	D-CRLMP/7788/2025	STATE OF ODISHA BHAGYA SAHU VS	SANJAY KUMAR PRADHAN VS	// / /0 ()	
109	D-CRLMP/7789/2025	STATE OF ODISHA BIJAY KUMAR ROUT VS	BIJAY KUMAR MOHANTY VS	// SAHID NAGAR P.S. /638 /1993 ()	
110	D-CRLMP/7811/2025	STATE OF ODISHA SIVARAM SUBUDI VS	RITA SINGH VS	// / /0 ()	
111	D-CRLMP/7865/2025	STATE OF ODISHA JAHAN ARA BEGUM VS	JAYADEBA BEHERA VS	// / /0 ()	
112	D-CRLMP/7870/2025	STATE OF ODISHA PRAMANANDA SAMAL VS	BIJAY KUMAR MOHANTY VS	// / /0 ()	
113	D-CRLREV/7797/2025	STATE OF ODISHA BISHNU PRASAD SWAIN VS SHYAMANANDA JENA	AJIT CHANDRA MOHAPATRA VS	// / /0 () //	

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114	D-CRLREV/7847/2025	SURESH KUMAR JAIN VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	PURIGHAT /181 /2024 () //	
115	D-FAO/10356/2025	MALATILATA DAS@MALATI DAS VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
116	D-FAO/10491/2025	MANAGER, NATIONAL INSURANCE CO.LTD., CUTTACK VS PAPUN DEHURI	AKHITOSH SINHA VS	// () //	
117	D-FAO/10537/2025	GITA SAHU VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
118	D-FAO/10540/2025	JASODA BISWAKARMA VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
119	D-FAO/10543/2025	RABISHANKAR SAHU VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
120	D-FAO/10550/2025	LAXMI NATH VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
121	D-FAO/10555/2025	PARBATI MUNDARY VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
122	D-FAO/10561/2025	SANDHYARANI DAS VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
123	D-FAO/10567/2025	RASMITA SAHOO VS UNION OF INDIA	DEBASISH PATNAIK VS	// () //	
124	D-JCRLA/7743/2025	SATPATHY PATRA VS STATE OF ODISHA	ADV VS	BIJEPUR /26 /2021 () //	
125	D-JCRLA/7744/2025	MAREDEB TAKRIA	ADV	BHAWANIPATNA SADAR /197 /2022	

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		VS	VS	()	
126	D-JCRLA/7746/2025	STATE OF ODISHA BISWANATH SAY	ADV	CHOUWAR /273 /2018	
		VS	VS	()	
127	D-JCRLA/7747/2025	VICTIM ODISHA RANJAN PRADHAN	ADV	DHENKANAL SADAR /647 /2021	
		VS	VS	()	
128	D-MACA/10436/2025	STATE OF ODISHA BHARATI PRUSTY	BISWAJIT MOHANTY	//	
		VS	VS	()	
129	D-MACA/10483/2025	ALOK KUMAR DAS THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. KOLKATA	CHANDAN KUMAR	//	
		VS	VS	()	
130	D-MATA/10448/2025	JITENDRA BARIK DIBYA DARSHINI DAS(LEENA@NUPUR)	MANOJ KUMAR PANDA	//	
		VS	VS	()	
131	D-MATA/10521/2025	DHARMENDRA BHUTIA SANDEEP KUMAR MALLIK	BUDHIRAM DAS	//	
		VS	VS	()	
132	D-MSA/10488/2025	SUJATA MALLIK AJIT KUMAR DAS MAHARAJ	GOPINATH MISHRA	//	
		VS	VS	()	
133	D-RSA/10531/2025	RASABIHARI JEW @ SHRI RADHARAMAN MATHA SAJAN KUMAR AGRAWAL @ DHANUKA	MILAN KANUNGO(SR. ADV.)	//	
		VS	VS	()	
134	D-WA/10348/2025	PUSPADEVI SHARMA STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	//	LOD20240000172C202500133
		VS	VS	()	
135	D-WA/10349/2025	GOPINATH SWAIN STATE OF ODISHA	JAYANTA KUMAR BAL, A.G.A.	//	LOD20240000200C202500130
		VS	VS	()	
136	D-WA/10366/2025	SAHADEV JAL STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000172C202500134
		VS	VS	()	

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137	D-WA/10367/2025	ANITA MOHANTA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500132
138	D-WA/10384/2025	SNEHALATA PRADHANI STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500131
139	D-WA/10421/2025	MILI NAG AKSHAYA KUMAR PATRA VS	JAJATI KESHARI KHUNTIA VS	// // ()	
140	D-WA/10426/2025	CHAIRMAN-CUM- MANAGING DIRECTOR,ORISSA HYDRO POWER CORPORATION,ORISSA,KHURDA GOVERNING BODY OF BETNATI @ BETNOTI DEGREE COLLEGE, MAYURBHANJ VS	ANURAGRAJ DEMLAYA @ COLLEGE , MAYURBHANJ VS	// // ()	
141	D-WA/10452/2025	STATE OF ODISHA VS	SIDHARTH PRASAD DAS, A.S.C. VS	// // ()	LOD20240000172C202500135
142	D-WA/10515/2025	SIBA PRASAD GOUDA BANAMALI ROUT VS	SAIBRATA RATH VS	// // ()	
143	D-WP(C)/10351/2025	COLLECTOR, PURI SATAMANYU MOHAPATRA VS	LALATENDU SAMAL VS	// // ()	
144	D-WP(C)/10352/2025	STATE OF ODISHA RANJITA BEHERA VS	JUDHISTHIR SAHOO VS	// // ()	AOD20220003315C202500022
145	D-WP(C)/10353/2025	STATE OF ODISHA JYOTI RANJAN KUANAR VS	RAMANI KANTA PATTANAIAK VS	// // ()	
146	D-WP(C)/10354/2025	STATE OF ODISHA SK KAMALUDDIN VS	DEBADEEPTA SAHOO VS	// // ()	
147	D-WP(C)/10355/2025	STATE OF ODISHA SK KAMALUDDIN VS	DEBADEEPTA SAHOO VS	// // ()	
		STATE OF ODISHA		//	

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148	D-WP(C)/10357/2025	KSHIRABDHI SEKHAR SA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //	
149	D-WP(C)/10358/2025	KARTIK CHANDRA SETHI VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
150	D-WP(C)/10359/2025	KHETRA MOHAN PRADHAN VS STATE OF ODISHA	LALIT SAHU VS	// 0 //	
151	D-WP(C)/10360/2025	URMILA BISWAL VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
152	D-WP(C)/10361/2025	MOHAN CHARAN MAHANTA VS PROJECT DIRECTOR, NH, KEONJHAR	KARUNAKAR NAYAK VS	// 0 //	
153	D-WP(C)/10362/2025	SUJIT BARAL VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
154	D-WP(C)/10363/2025	KHULANA @ SASMITA BEHERA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202500019
155	D-WP(C)/10364/2025	NIRMAL KUMAR SAHOO VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
156	D-WP(C)/10365/2025	SEBATI DAS VS DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY, MANGALABAG, CUTTACK	SARADA PRASAD DASH VS	// 0 //	
157	D-WP(C)/10368/2025 WP(C)/7472/2025	SUNIL KUMAR PANDA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //	
158	D-WP(C)/10369/2025	BHAKTA PADARABINDA RATH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500023
159	D-WP(C)/10370/2025	SATYA SOURABHA MAHARANA	SHAKTI DATTA TRIPATHY	//	

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		VS	VS	()	
160	D-WP(C)/10372/2025	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA DHANESWAR DAS	SHASHIBHUSAN BISWAL	//	
		VS	VS	()	
161	D-WP(C)/10373/2025	STATE OF ODISHA SWARNALATA PRUSTY	SAILABALA JENA	//	
		VS	VS	()	
162	D-WP(C)/10374/2025 WP(C)/7476/2025	STATE OF ODISHA SIDHARTH PANGI	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
163	D-WP(C)/10375/2025	STATE OF ORISSA DEEPAK RANJAN BEHERA	ATUL TRIPATHY	//	AOD20240000618C202500021
		VS	VS	()	
164	D-WP(C)/10376/2025	STATE OF ODISHA NIMAIN CHARAN PALEI	ATUL TRIPATHY	//	AOD20240000618C202500022
		VS	VS	()	
165	D-WP(C)/10377/2025	STATE OF ODISHA M/S. KRISHNA ENGINEERING	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500025
		VS	VS	()	
166	D-WP(C)/10378/2025	COMMISSIONER OF CT AND GST, ODISHA ISWAR CHANDRA JENA	BAIDHAR SAHOO	//	
		VS	VS	()	
167	D-WP(C)/10379/2025 WP(C)/7437/2025	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA ORISSA TRUCK OWNERS ASSOCIATION, CUTTACK	SAIBRATA RATH	//	
		VS	VS	()	
168	D-WP(C)/10380/2025	CUTTACK DEVELOPMENT AUTHORITY SUFIA SULTANA	GYANA RANJAN MAHAPATRA, M.R.PRADHAN, J.BARIK, P.K.SINGH DEO BRAJA MOHAN SARANGI	//	
		VS	VS	()	
169	D-WP(C)/10381/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK SUFIA SULTANA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
170	D-WP(C)/10382/2025	CHAIRMAN, STATE TRANSPORT AUTHORITY SUFIA SULTANA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	

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171	D-WP(C)/10383/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK SUFIA SULTANA VS	BRAJA MOHAN SARANGI VS	// // 0	
172	D-WP(C)/10385/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK MANOJ KUMAR NAYAK VS	IN PERSON VS	// // 0	AOR20230001273C202500003
173	D-WP(C)/10386/2025	SASMITA NAYAK SUFIA SULTANA VS	BRAJA MOHAN SARANGI VS	// // 0	
174	D-WP(C)/10387/2025	CHAIRMAN, STATE TRANSPORT AUTHORITY M/S TRINATH ASSOCIATES VS	SUBRAT SATPATHY VS	// // 0	
175	D-WP(C)/10389/2025	ASST COMMISSIONER GST AND CENTRAL EXCISE, ANGUL SACHITRANANDA SWAIN VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
176	D-WP(C)/10390/2025	STATE OF ODISHA SUBRATA KUMAR NAYAK VS	PRAVAT KUMAR NAYAK VS	// // 0	
177	D-WP(C)/10391/2025	BANK OF BARODA SUFIA SULTANA VS	BRAJA MOHAN SARANGI VS	// // 0	
178	D-WP(C)/10392/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, RAJASHWA BHAWAN, CUTTACK BIJAYA KUMAR PANIGRAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
179	D-WP(C)/10393/2025	STATE OF ODISHA SUFIA SULTANA VS	BRAJA MOHAN SARANGI VS	// // 0	
180	D-WP(C)/10394/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, RAJASHWA CBHAWAN, CUTTACK BIKRAM KUMAR JAGADEV VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
181	D-WP(C)/10395/2025	STATE OF ODISHA SUFIA SULTANA VS	BRAJA MOHAN SARANGI VS	// // 0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, RAJASHWA BHAWAN, CUTTACK		//	

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182	D-WP(C)/10396/2025	SARAT KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
183	D-WP(C)/10397/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, RAJASHWA BHAWAN, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
184	D-WP(C)/10399/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, RAJASHWA BHAWAN, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
185	D-WP(C)/10400/2025	JAGABANDHU PANIGRAHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	AOR20220001207C202500033
186	D-WP(C)/10401/2025	SARAT CHANDRA MAJHI VS STATE OF ODISHA	DEBABRATA RATH VS	// 0 //	
187	D-WP(C)/10402/2025	SUFIA SULTANA VS CHAIRMAN S.T.A., CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
188	D-WP(C)/10404/2025	RABINDRA KUMAR BARIK VS RTO, BARBIL, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
189	D-WP(C)/10405/2025	DUMMU MOHANRAO VS UNION OF INDIA	BONDADA PURUSHOTTAM YADAV VS	// 0 //	
190	D-WP(C)/10406/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
191	D-WP(C)/10407/2025	BIJAYALAXMI PRADHAN VS THE STATE TAX OFFICER, CT AND GST GANJAM II CIRCLE	NATABAR PANDA VS	// 0 //	
192	D-WP(C)/10408/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
193	D-WP(C)/10409/2025	SUFIA SULTANA	BRAJA MOHAN SARANGI	//	

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		VS	VS	0	
		CHAIRMAN S.T.A., CUTTACK		//	
194	D-WP(C)/10410/2025	SUFIA SULTANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
195	D-WP(C)/10411/2025	TAPAN KUMAR SAHU	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/10412/2025	SUFIA SULTANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
197	D-WP(C)/10413/2025	SUFIA SULTANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN, S.T.A.CUTTACK		//	
198	D-WP(C)/10414/2025	JAYANTI MAHANTY	JUGALA KISHORE PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/10415/2025	BHASKAR CHANDRA MOHAPATRA	BHABANI PRASAD SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/10416/2025	SUFIA SULTANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN, S.T.A, CUTTACK		//	
201	D-WP(C)/10417/2025	MOTI RANJAN BEHERA	GOKHA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/10418/2025	SUFIA SULTANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN, S.T.A.CUTTACK		//	
203	D-WP(C)/10419/2025	AMARA KUMAR BEHERA	DIGAMBARA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/10420/2025	SUBASH CHANDRA SUBUDHI	SANDHYARANI PANI	//	AOR20230000010C202500007
		VS	VS	0	

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205	D-WP(C)/10422/2025	COMMISSIONER CUM SECRETARY, DEPTT OF HIGHER EDUCATION, ODISHA ODISHA GRAMYA BANK, DALIMA BRANCH, MAYURBHANJA	MAHANTA KUMAR MOHANTA	// // 0	
206	D-WP(C)/10423/2025	STATE OF ODISHA SUDAM CHANDRA BEHERA	VS GOKHA BEHERA	// // 0	
207	D-WP(C)/10424/2025	STATE OF ODISHA M/S. DWARKA PRASAD JAGDISH PRASAD, DHENKANAL	VS ANANDHAB LAL AGARWAL	// // 0	
208	D-WP(C)/10425/2025 WP(C)/7433/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK GAURISH PATTANAİK	NIRANJAN PANDA	// // 0	AOD20240000317C202500002
209	D-WP(C)/10427/2025	VICE CHANCELLOR, OUAT NALINI PANDA	DHULESWAR CHOUDHURY	// // 0	
210	D-WP(C)/10428/2025	STATE OF ODISHA RANAJIT KUMAR TRIPATHY	VS SANGRAM JENA	// // 0	
211	D-WP(C)/10429/2025	STATE OF ODISHA DASHARATH MAHANTA	JANMEAJAYA DASH	// // 0	
212	D-WP(C)/10430/2025	UNION OF INDIA BISHNU CHARAN MAJHEE	ARUN KUMAR PATRA	// // 0	
213	D-WP(C)/10431/2025	STATE OF ODISHA SH. SAT BINDER SINGH	VS RAJIV KUMAR MAHANTA	// // 0	AOR20220001662C202500003
214	D-WP(C)/10432/2025	UNION OF INDIA DURGA PRASAD MOHANTA	BRAJA MOHAN SARANGI	// // 0	
215	D-WP(C)/10433/2025	SUB-DIVISIONAL OFFICER, TATA POWER LTD DUBURI DEBADASA SAMAL	TANMAY MISHRA	// // 0	
		VS VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY , BURLA	VS	// // 0	

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216	D-WP(C)/10434/2025	NIRANJAN NAYAK VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS	// 0 //	AOD20240000656C202500013
217	D-WP(C)/10435/2025	JITENDRA KUMAR PATI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500017
218	D-WP(C)/10437/2025	NARMADA KUMARI PRAHARAJ @ NARMADA PRAHARAJ VS STATE OF ODISHA	SMARU KUMAR DASH VS	// 0 //	
219	D-WP(C)/10438/2025	RADHAKANTA DEV BIJE LINGIPUR, BBSR. VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	AOD20240000656C202500015
220	D-WP(C)/10440/2025	AKHAYA KUMAR MOHAPATRA VS COMMISSIONER ENDOWMENT OF ODISHA, BBSR.	GOPINATH MISHRA VS	// 0 //	AOD20240000656C202500014
221	D-WP(C)/10441/2025	KHAGESWAR SAHOO VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
222	D-WP(C)/10442/2025	RABINDRA DHAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
223	D-WP(C)/10444/2025 WP(C)/7454/2025	M/S. MARUTI ESTATE INDIA PVT LTD. VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500020
224	D-WP(C)/10445/2025	SUBHASHREE BEHERA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
225	D-WP(C)/10446/2025	SUFIA SULTANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
226	D-WP(C)/10447/2025	SUFIA SULTANA VS R.T.O, NAWARANGPUR	BRAJA MOHAN SARANGI VS	// 0 //	
227	D-WP(C)/10449/2025	RAMKRUSHNA BHARASAGAR	SANJAYA KUMAR PANIGRAHI	//	

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	WP(C)/7471/2025	VS STATE OF ODISHA	VS	0 //	
228	D-WP(C)/10451/2025	SUFIA SULTANA VS R.T.O, BOUDH	BRAJA MOHAN SARANGI VS	// 0 //	
229	D-WP(C)/10453/2025	PREMANANDA MOHANTY VS STATE OF ODISHA	AMIYA KUMAR MISHRA - 2 VS	// 0 //	
230	D-WP(C)/10454/2025	CHAMPAKLATA BAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
231	D-WP(C)/10456/2025	BHOLANATH DASH VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //	
232	D-WP(C)/10457/2025	PRAVAT MAHALI VS STATE OF ODISHA	AZRA JAMAL VS	// 0 //	
233	D-WP(C)/10458/2025	GOPINATH BISWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
234	D-WP(C)/10459/2025	AMIT ANSHUMAN PATRA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //	
235	D-WP(C)/10460/2025	SANTULA GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
236	D-WP(C)/10462/2025	MANASWINI RATHA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //	
237	D-WP(C)/10463/2025	SUFIA SULTANA VS CHAIRMAN, STATE TRANSPORT AUTHORITY	BRAJA MOHAN SARANGI VS	// 0 //	
238	D-WP(C)/10464/2025	MIRZA MUKHTAR BAIG VS	BHAGABAN MOHANTY VS	// 0	

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239	D-WP(C)/10467/2025	STATE OF ODISHA PINTURAJ SAMAL VS	SOUMYA JYOTI BISWAL VS	// // ()	
240	D-WP(C)/10469/2025	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI DEBENDRA NATH DUTTA VS	JAGAMOHAN PATTANAİK VS	// // ()	AOR20220001586C202500024
241	D-WP(C)/10471/2025	COMMISSIONER OF STATE TAX, COMMISSIONER OF CT AND GST,CUTTACK DEBENDRA NATH DUTTA VS	JAGAMOHAN PATTANAİK VS	// // ()	AOR20220001586C202500025
242	D-WP(C)/10473/2025	COMMISSIONER OF STATE TAX, COMMISSIONER OF CT AND GST PRAFULLA KUMAR DASH VS	SUSHANT KUMAR PRADHAN VS	// // ()	AOR20220001225C202500003
243	D-WP(C)/10475/2025	STATE OF ODISHA TRAHIB MOHANTY VS	SUJIT KUMAR SAHU VS	// // ()	
244	D-WP(C)/10476/2025	THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, PURI JAYAPRAKASH MEHER VS	ASWINI KUMAR KARMI VS	// // ()	
245	D-WP(C)/10479/2025	STATE OF ODISHA M/S KALINGA SAW MILL VS	KAJAL SAHOO VS	// // ()	
246	D-WP(C)/10480/2025	STATE OF ODISHA SANTOSH KUMAR JENA VS	AKSHAYA KUMAR JENA VS	// // ()	
247	D-WP(C)/10485/2025	STATE OF ODISHA RATNAKARA NAIK VS	BIJAY KUMAR BEHERA VS	// // ()	
248	D-WP(C)/10486/2025	STATE OF ODISHA MAHENDRA TIADI VS	SUSHANTA KUMAR JOSHI VS	// // ()	
249	D-WP(C)/10489/2025 WP(C)/7479/2025	STATE OF ODISHA GYANARANJAN PANDA VS UCO BANK, SAHID NAGAR BRANCH, BBSR	PRASANNA KUMAR PARHI VS	// // () // ()	

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250	D-WP(C)/10490/2025	MAMATA SRICHANDAN VS SUPDT. JATNI CIRCLE, KHURDA	MADHAB LAL AGARWAL VS	// 0 //	
251	D-WP(C)/10493/2025	JANUPRATAP SAHOO VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
252	D-WP(C)/10494/2025	SAROJINI JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/10495/2025	ADITYA KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202500009
254	D-WP(C)/10496/2025	AJAYA KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202500010
255	D-WP(C)/10498/2025	BIRABAR KHATUA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
256	D-WP(C)/10499/2025	MUKESH KUMAR AGRAWAL VS STATE OF ODISHA	DHANAJAYA MUND VS	// 0 //	
257	D-WP(C)/10500/2025	SNIGDHA MOHAPATRA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
258	D-WP(C)/10501/2025	SATYASAI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //	
259	D-WP(C)/10502/2025	SANTOSH KUMAR SWAIN VS STAE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //	
260	D-WP(C)/10504/2025 WP(C)/7482/2025	VICTIM/INFORMANT VS STATE OF ODISHA	RAKESH KUMAR ROURTRAY VS	// 0 //	
261	D-WP(C)/10505/2025	PRADIPTA KISHORE MOHANTY	NARAYAN PRASAD PARIJA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/10506/2025	SANTOSH KUMAR SAHU	KRUSHNA CHANDRA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/10507/2025	PANCHANAN SWAIN	KHIROD KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/10508/2025	KANAK MANJARI SUNDARAY	SHIB SHANKAR MOHANTY	//	
		VS	VS	0	
		SATYABHAMA SUNDARAY		//	
265	D-WP(C)/10509/2025	RAJ KUMAR DADHICHI	ABINASH BARIK	//	
	WP(C)/7480/2025	VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/10510/2025	SANIA DAS	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/10511/2025	KANAK MANJARI SUNDARAY	SHIB SHANKAR MOHANTY	//	
		VS	VS	0	
		SATYABHAMA SUNDARAY		//	
268	D-WP(C)/10512/2025	KALIDAS BEHERA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/10513/2025	KANAK MANJARI SUNDARAY	SHIB SHANKAR MOHANTY	//	
		VS	VS	0	
		SATYABHAMA SUNDARAY		//	
270	D-WP(C)/10514/2025	CORROSIN PROTECTION PVT. LTD., KHURDA	SATYA SMRUTI MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
271	D-WP(C)/10516/2025	PADMA JAGARANGA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/10517/2025	KANAK MANJARI SUNDARAY	SHIB SHANKAR MOHANTY	//	
		VS	VS	0	

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273	D-WP(C)/10518/2025	SATYABHAMA SUNDARAY KANAK MANJARI SUNDARAY VS	SHIB SHANKAR MOHANTY VS	// // ()	
274	D-WP(C)/10519/2025	SATYABHAMA SUNDARAY SARMISTA SENAPATY VS	DESHA RANJAN RATH VS	// // ()	
275	D-WP(C)/10520/2025	STATE OF ODISHA KANAK MANJARI SUNDARAY VS	SHIB SHANKAR MOHANTY VS	// // ()	
276	D-WP(C)/10522/2025	SATYABHAMA SUNDARAY SANKARSAN DAS VS	LAXMIDHAR DASH VS	// // ()	AOR20220001207C202500034
277	D-WP(C)/10523/2025	STATE OF ODISHA SATYADEV KEDIA VS	ASHOK KUMAR ROUT VS	// // ()	AOD20220003081C202500011
278	D-WP(C)/10524/2025	STATE OF ODISHA GIRISH CHANDRA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
279	D-WP(C)/10525/2025	STATE OF ODISHA GANGADHAR DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
280	D-WP(C)/10527/2025	STATE OF ORISSA SUSIL KUMAR SWAIN VS	SURENDRA KUMAR SAHOO VS	// // ()	
281	D-WP(C)/10528/2025	STATE OF ODISHA KIRAN KUMAR PANIGRAHI VS	SANGRAMJEET SENAPATI VS	// // ()	
282	D-WP(C)/10529/2025	STATE OF ODISHA DULAKADEI BAGARTI VS	JITENDRA KUMAR NAIK VS	// // ()	
283	D-WP(C)/10530/2025	STATE OF ODISHA M/S BINU INDUSTRIES, CUTTACK VS	PRASANT KUMAR SAHOO VS	// // ()	
		STATE OF ORISSA		//	

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284	D-WP(C)/10532/2025	B. MANOJ KUMAR @ MANOJ KUMAR BARIK VS EXCISE COMMISSIONER, ODISHA, CUTTACK	SANGRAMJEET SENAPATI VS	// ()	
285	D-WP(C)/10533/2025	BHRAMARA MAJHI VS COLLECTOR AND DIST.MAGISTRATE GANJAM	JYOTIRMAYA SAHOO VS	// ()	
286	D-WP(C)/10534/2025	CHARULATA BALIARSINGH VS STATE OF ORISSA	ACHYUTANANDA PATTANAIAK VS	// ()	
287	D-WP(C)/10535/2025	BHIKARI MAJHI VS COLLECTOR AND DIST.MAGISTRATE GANJAM	JYOTIRMAYA SAHOO VS	// ()	
288	D-WP(C)/10536/2025	PRIYA RANJAN JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// ()	
289	D-WP(C)/10538/2025	JOGENDRA MAJHI VS COLLECTOR AND DIST.MAGISTRATE GANJAM	JYOTIRMAYA SAHOO VS	// ()	
290	D-WP(C)/10539/2025	PARBATI ROUT VS SUB COLLECTOR CUM ADMINISTRATOR, R AND R,TALCHER	ATUL TRIPATHY VS	// ()	AOD20240000618C202500024
291	D-WP(C)/10541/2025	PRADIPTA KUMAR DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// ()	AOD20220001936C202500007
292	D-WP(C)/10542/2025	SURENDRA KUMAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// ()	
293	D-WP(C)/10544/2025	GOBINDA MAJHI VS COLLECTOR AND DIST.MAGISTRATE GANJAM	JYOTIRMAYA SAHOO VS	// ()	
294	D-WP(C)/10547/2025	NARAYAN MAJHI VS COLLECTOR AND DIST.MAGISTRATE GANJAM	JYOTIRMAYA SAHOO VS	// ()	
295	D-WP(C)/10549/2025	JAYASHREE JENA	DR.PURUSOTTAM CHULI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/10552/2025	MANASI BARIK	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/10553/2025	SIBA PRASAD SINGH	MAHITOSH SINHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/10557/2025	M/S HCL INFOSYSTEMS LTD	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF SALES TAX (ODISHA)		//	
299	D-WP(C)/10558/2025	JAYANTI KUMARI SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/10559/2025	RABI NARAYAN DAS	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
301	D-WP(C)/10560/2025	SASIKANTA BARICK	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER CUM ADDL. REVISIONAL COURT, BBSR		//	
302	D-WP(C)/10562/2025	ODISHA GRAMYA BANK, BALIJHARI BRANCH, BARMUDA, CUTTACK	MANORANJAN MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/10563/2025	FANINDRA KUMAR SAHU	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/10564/2025	M/S. STMP VENTURES PRIVATE LTD, SUNDERGARHGOURI MOHAN RATH		//	
		VS	VS	0	
		THE COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA CUTTACK		//	
305	D-WP(C)/10565/2025	SIBA PRASAD SAHU	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE		//	
306	D-WP(C)/10566/2025	MINATI MOHAPATRA	NRUSINGHA CHARAN MOHARANA	//	
		VS	VS	0	

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307	D-WP(C)/10568/2025	STATE OF ODISHA ANNAPURNA OJHA VS	SATYABRATA MOHAPATRA VS	// // 0	
308	D-WP(C)/10569/2025	COMMISSIONER, CT AND GST, ODISHA, CUTTACK M/S. STMP VENTURES PRIVATE LTD, SUNDERGARHGOURI MOHAN RATH VS	VS VS	// // 0	
309	D-WP(C)/10570/2025	THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK ODISHA PRIVATE NURSING SCHOOL AND COLLEGES ASSOCIATION, ODISHA (PNSCAO), BBSR VS	VS VS	// // 0	
310	D-WP(C)/10571/2025	STATE OF ODISHA S.K.ARIF VS	SARADA PRASANNA SARANGI VS	// // 0	
311	D-WP(C)/10572/2025	BANK OF BARODA RAMAKANTA NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
312	D-WP(C)/10573/2025	STATE OF ODISHA BASANT KUMAR GIRI VS	AMIT PRASAD BOSE VS	// // 0	
313	D-WP(C)/10574/2025	STATE OF ODISHA RAMAKANTA NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
314	D-WP(C)/10575/2025	STATE OF ODISHA M/S. STMP VENTURES PRIVATE LTD, SUNDERGARHGOURI MOHAN RATH VS	VS VS	// // 0	
315	D-WP(C)/10576/2025	THE COMMISSIONER, CT AND GST ODISHA, CUTTACK RAMA CHANDRA NAYAK VS	NIROD KUMAR SAHU VS	// // 0	
316	D-WP(C)/10577/2025	TAHASILDAR CUTTACK SADAR PRAMOD KUMAR SAHOO VS	GYANA RANJAN SETHI VS	// // 0	
317	D-WP(C)/10578/2025	STATE OF ODISHA SANTOSH KUMAR MISHRA VS	SAMEER KUMAR DAS VS	// // 0	
		ORISSA HIGH COURT, CUTTACK		//	

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318	D-WP(C)/10579/2025	HIMANSHUMOHAN SINGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //	
319	D-WP(C)/10580/2025	ARJUN KUMAR CHAND VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //	
320	D-WP(C)/10581/2025	BASUDEV SAHOO VS UNION OF INDIA	GHASI RAM VERMA VS	// () //	
321	D-WP(C)/10582/2025	MAIRUN BIBI VS UNION OF INDIA	SHANTI PRAKASH MOHANTY VS	// () //	
322	D-WP(C)/10583/2025	M/S. BISWAL RESTAURANT, IMFL ON SHOP, JAIPURKUMAR PRAJWAL VS STATE OF ODISHA	 VS	// () //	
323	D-WP(C)/10584/2025	BASANTA KUMAR ROUSTRAY VS UNION OF INDIA	ABHAYA KUMAR SHARMA VS	// () //	
324	D-WP(C)/10585/2025	ODISHA GRAMYA BANK,BALIJHARI BRANCH, CUTTACK VS STATE OF ODISHA	ANANTA KUMART MOHANTA VS	// () //	
325	D-WP(C)/10586/2025	ARUN KUMAR ROUT VS THE PRINCIPAL SECY TO GOVT. REVENUE AND DISASTER MANAGEMENT DEPT, GOVT OF ODISHA, BBSR	BASUDEV BARIK VS	// () //	
326	D-WP(C)/10587/2025	BHUPENDRA SINGH VS GAGANDEEP KAUR	ITISHREE TRIPATHY VS	// () //	
327	D-WP(C)/10588/2025	GD MINING PVT. LTD VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// () //	
328	D-ABLAPL/7726/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	COLLIERY /126 /2025 () //	AOD20240000388C202500007
329	D-ABLAPL/7728/2025	ANANTA CHARAN NAYAK	SURESH CHANDRA PRADHAN	BARI RAMACHANDRAPUR /79 /2025	AOR20220003509C202500023

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/7729/2025	SUJIT KUMAR PRUSTY	RAJENDRA NARAYAN ROUT	MAHILA (BERHAMPUR) /220 /2024	AOR20220001558C202500052
	ABLAPL/2831/2025	VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/7732/2025	SAMBIT KUMAR SAHOO	PRATIK NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/7733/2025	BISWAJIT SWAIN	PREMANANDA MOHANTY	KANTABANIA PS /29 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/7734/2025	PRAMILA PARIDA	RASHMI RANJAN DAS	KEONJHAR TOWN /93 /2025	AOD20240000806C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/7735/2025	AKSHAYA PADHAN @ SURU PADHAN	AJIT KUMAR RAUT	JHARSUGUDA SADAR /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/7737/2025	SEBATI SAHU	SURESH KUMAR JENA	BARGARH SADAR /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/7745/2025	NRUSINGH BARIK	PRIYA RANJAN SINGH	RASOL /65 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/7749/2025	DUSAMANTA PARIDA @ NANDA PARIDA	LAXMIDHAR MAHAPATRA	NANDANKANAN /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/7751/2025	NRUSINGH BARIK	PRIYA RANJAN SINGH	MOTANGA /102 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/7752/2025	PRAMAD KUMAR ROUT	BISWARANJAN DALAI	BAIDESWAR /42 /2025	AOR20220003722C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/7754/2025	PARAMANANDA NAYAK	BIKRAM KESHARI BAL	MAHANGA /133 /2022	
		VS	VS	()	

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341	D-ABLAPL/7755/2025	STATE OF ODISHA BANAMBAR SAHOO VS	KEDAR SANKAR SAHU VS	// HINDOL /231 /2024 ()	
342	D-ABLAPL/7759/2025	STATE OF ODISHA PRAFULLA KUMAR MOHAPATRA VS	BIJAYA KUMAR RAGADA VS	// DEOGARH /9 /2025 ()	
343	D-ABLAPL/7762/2025	STATE OF ODISHA RABINDRA BEHERA VS	KSHIROD KUMAR PAHIL VS	// AGARAPADA /92 /2023 ()	
344	D-ABLAPL/7763/2025	STATE OF ODISHA NITESH KUMAR MOHANTY VS	SUSANTA KUMAR LENKA VS	// G.UDAYAGIRI /37 /2025 ()	
345	D-ABLAPL/7764/2025	STATE OF ODISHA DEEPAK PRADHAN VS	SUSANTA KUMAR LENKA VS	// G.UDAYAGIRI /37 /2025 ()	
346	D-ABLAPL/7767/2025	STATE OF ODISHA SATYA SAMBIT PANDA VS	ANITA SAHOO VS	// MAHILA (BERHAMPUR) /21 /2025 ()	
347	D-ABLAPL/7771/2025	STATE OF ODISHA PARTHA SARATHI PARIDA @ PRADHAN VS	NIKUNJA KUMAR ROUT VS	// GURUDIJHATIA /44 /2025 ()	
348	D-ABLAPL/7772/2025	STATE OF ODISHA AJAYA KUMAR DALAI VS	DEEPAK KU SAHOO VS	// BALIMI /224 /2022 ()	
349	D-ABLAPL/7782/2025	STATE OF ODISHA BAPI @ SRIKANTA BEHERA VS	SANTOSH KUMAR DWIVEDY VS	// KHAIRA /274 /2024 ()	
350	D-ABLAPL/7783/2025	STATE OF ODISHA SUSANTA MAJHI VS	JUGALA KISHORE PANDA VS	// BOUDH /101 /2025 ()	
351	D-ABLAPL/7787/2025	STATE OF ODISHA AMIYA KHORA @ AMIEL VS STATE OF ODISHA	KULDEEP MOHANTY VS	// KAKIRIGUMMA /4 /2024 () //	AOD2024000012C202500050

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352	D-ABLAPL/7790/2025	MUKTIKANTA NAYAK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BADACHANA /367 /2023 () //	
353	D-ABLAPL/7791/2025 ABLAPL/2832/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /299 /2024 () //	
354	D-ABLAPL/7792/2025	MULIA @ DUKHABANDHU SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /62 /2025 () //	
355	D-ABLAPL/7793/2025	BABY @ ASHOK SWAIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /63 /2025 () //	
356	D-ABLAPL/7795/2025	BABY @ ASHOK SWAIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /64 /2025 () //	
357	D-ABLAPL/7796/2025	SANJAYA PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /34 /2025 () //	
358	D-ABLAPL/7804/2025	PAPU SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /657 /2024 () //	
359	D-ABLAPL/7806/2025	SK. MANIRUDIN VS STATE OF ODISHA	DEBASISH SAMAL VS	/ /0 () //	
360	D-ABLAPL/7808/2025	SIDHANTA JENA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /657 /2024 () //	
361	D-ABLAPL/7810/2025	LALSINGH DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PHULBANI SADAR /50 /2025 () //	
362	D-ABLAPL/7812/2025	SUNIL KUMAR AGRAWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /50 /2025 () //	
363	D-ABLAPL/7814/2025	AKBAR KHAN	SWARUP KUMAR PATTANAIAK	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/7817/2025	M.MOHAN RAO	PRASANT KISHORE RAY	//0	
		VS	VS	()	
		UNION OF INDIA (CBI)		//	
365	D-ABLAPL/7818/2025	RANJAN MARTHA	BISHNU PRASAD PRADHAN	JANKIA P.S. /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/7820/2025	SUSHAMA SAMAL @ GARNAYAK	MAISH DHIR	BANARAPAL /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/7821/2025	ALEKHA BEHERA	JYOTIRMAYA SAHOO	NACHUNI /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/7822/2025	SUMANTA PATALASINGH	JYOTIRMAYA SAHOO	KHURDA SADAR /209 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/7823/2025	SANDHYA KEDIA	MANAS KUMAR CHAND	LAXMISAGAR P.S. /528 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/7824/2025	MANAJ PATALASINGH @ MANA @ MANOJ PATALASINGH	JYOTIRMAYA SAHOO	KHURDA SADAR /209 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/7825/2025	NARESH KEDIA @ NARESH KUMAR KEDIA	MANAS KUMAR CHAND	LAXMISAGAR P.S. /528 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/7826/2025	KAILASH CHANDRA LENKA	MANAS KUMAR CHAND	KONARK /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/7829/2025	JAGANNATH MOHAPATRA	ANIRUDHA DAS	KORAPUT TOWN /335 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/7830/2025	DEEPAK SAHOO	RASHMI RANJAN DAS	KEONJHAR TOWN /93 /2025	AOD20240000806C202500009
		VS	VS	()	

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375	D-ABLAPL/7836/2025	STATE OF ODISHA SUJIT PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /192 /2025 ()	
376	D-ABLAPL/7837/2025	STATE OF ODISHA MAKRAND JANI VS	TUKUNA KUMAR MISHRA VS	// DABUGAM /42 /2025 ()	
377	D-ABLAPL/7842/2025	STATE OF ODISHA MANAS ROUT @ MANASA KUMAR ROUT VS	GOPAL KRUSHNA MOHANTY VS	// RAMACHANDRAPUR /357 /2024 ()	
378	D-ABLAPL/7843/2025	STATE OF ODISHA UTTAM PARIDA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /192 /2025 ()	
379	D-ABLAPL/7844/2025	STATE OF ODISHA GEETANJALI MANGARAJ VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /65 /2025 ()	
380	D-ABLAPL/7846/2025	STATE OF ODISHA BANAMALI SAHU VS	SURYAKANTA DASMOHAPATRA VS	// KHALLIKOTE /150 /2025 ()	AOR20220004152C202500005
381	D-ABLAPL/7849/2025	STATE OF ODISHA ANIRUDHA DAS VS	SANJIB KUMAR BHANJADEO VS	// TANGI /65 /2025 ()	
382	D-ABLAPL/7852/2025	STATE OF ODISHA SATYARANJAN BARIK @ ASHOK BARIK VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /819 /2024 ()	
383	D-ABLAPL/7855/2025	STATE OF ODISHA RATIKANTA BEHERA VS	SUKNTA KUMAR NAYAK VS	// RAJKANIKA /288 /2024 ()	
384	D-ABLAPL/7861/2025	STATE OF ODISHA KANHU CHARAN ROUT VS	BIDESHI KUMAR GHADEI VS	// BARANGA /126 /2025 ()	
385	D-ABLAPL/7862/2025	STATE OF ODISHA DURGA CHARAN RAMANUJ DAS VS	SURYAKANTA DWIBEDI VS	// RANPUR /68 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :12/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/7864/2025	SUJIT BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADSAHI /248 /2024 () //	
387	D-ABLAPL/7867/2025	PRATAP KUMAR MISHRA VS STATE OF ODISHA	RAMAKANTA DAS VS	/ /0 () //	

ORISSA HIGH COURT

MISC CASES FILED on :12/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMPAT/2/2001 CMPAT/2/2001	GRAPCO INDUSTRIES MP	GAJENDRANATH ROUT	1/2025
2	D-ADMLS/10443/2025 ADMLS/ /	ALPHARD MARITIME LTD. MP	DEBESH PANDA	6/2025
3	D-CRP/2280/2025 CRP/3/2025	JSW ENERGY(UTKAL) LTD. MP	MR. S.S.DAS(SR.ADV.), NIKHILESH BARIK	21/2025
4	D-MSA/10488/2025 MSA/ /	AJIT KUMAR DAS MAHARAJ MP	GOPINATH MISHRA	32/2025
5	D-MSA/10488/2025 MSA/ /	AJIT KUMAR DAS MAHARAJ MP	GOPINATH MISHRA	33/2025
6	D-CONTC/10403/2025 CONTC/ /	TRINATH PATTNAIK MP	ADV.	109/2025
7	D-CONTC/10403/2025 CONTC/ /	TRINATH PATTNAIK MP	ADV.	110/2025
8	D-CONTC/23297/2024 CONTC/4443/2024	DR.ABHAYA KUMAR KAR MP	MANOJA KUMAR KHUNTIA	111/2025
9	D-CONTC/6260/2025 CONTC/ /	ODISHA GRAMYA BANK MP	HEMANTA KUMAR MOHANTA	112/2025
10	D-CONTC/6266/2025 CONTC/ /	ODISHA GRAMYA BANK MP	HEMANTA KUMAR MOHANTA	113/2025
11	D-CONTC/6270/2025 CONTC/ /	ODISHA GRAMYA BANK MP	HEMANTA KUMAR MOHANTA	114/2025
12	D-RVWPET/9716/2025 RVWPET/ /	AKHAYA DALAI MP	SAMVIT MOHANTY	126/2025
13	D-MATA/10448/2025 MATA/ /	DIBYA DARSHINI DAS(LEENA@NUPUR) MP	MANOJ KUMAR PANDA	152/2025
14	D-CMAPL/43597/2024 CMAPL/361/2024	THE DIVISIONAL MANGER, THE ORIENTAL BANK OF INDIA MP	BIJAY KUMAR NAIK, BISWARANJAN SAGARIA	152/2025
15	D-CMAPL/10455/2025 CMAPL/ /	SIBARAM MAHAPATRA MP	RABI NARAYAN MISHRA	153/2025
16	D-MATA/10521/2025 MATA/ /	SANDEEP KUMAR MALLIK MP	BUDHIRAM DAS	153/2025
17	D-CMAPL/10466/2025 CMAPL/ /	SUDARSAN DAS MP	DEBI PRASAD MOHATY	154/2025
18	D-CMAPL/10466/2025 CMAPL/ /	SUDARSAN DAS MP	DEBI PRASAD MOHATY	155/2025
19	D-CMAPL/7927/2025 CMAPL/ /	BIJAY KUMAR NAIK MP	ADV.	156/2025
20	D-FAO/341/2017 FAO/341/2017	ANADI CHARAN NAYAK MP	M/S.K.K.SWAIN	182/2025
21	D-CRLREV/17196/2024 CRLREV/288/2024	MANGULI MAJHI MP	SUKANTA KUMAR NAYAK	207/2025
22	D-CRLREV/7797/2025 CRLREV/ /	BISHNU PRASAD SWAIN MP	AJIT CHANDRA MOHAPATRA	208/2025
23	D-CRLREV/122/2023 CRLREV/122/2023	SUSEN KUMAR MAHARANA MP	SMRUTI RANJAN MOHAPATRA	209/2025
24	D-CRLREV/7847/2025 CRLREV/ /	SURESH KUMAR JAIN MP	GOUTAM CHARAN ROUT	210/2025
25	D-BLAPL/33653/2024 BLAPL/11332/2024	CHATAR SINGH MP	M/S BISWARANJAN SAGARIA	355/2025
26	D-BLAPL/21319/2024	AANAM DIGAL @ AMAN DIGAL		

	BLAPL/7267/2024	MP		356/2025
27	D-BLAPL/4306/2025	CHANDRASEKHAR MISHRA		
	BLAPL/1641/2025	MP		357/2025
28	D-BLAPL/43/2025	MANJI CHAURASIA		
	BLAPL/474/2025	MP		358/2025
29	D-BLAPL/30390/2024	FIROZ KHAN		
	BLAPL/10268/2024	MP		359/2025
30	D-RSA/9409/2025	ASHOK KUMAR PATEL	BYOMOKESH SAHOO	
	RSA/ /	MP		389/2025
31	D-RSA/7670/2025	GEETA PATI	DEEPALI MAHAPATRA	
	RSA/117/2025	MP		390/2025
32	D-RSA/360/2023	VIKAS KUMAR SAHA	DAYANANDA MOHAPATRA	
	RSA/360/2023	MP		391/2025
33	D-CMP/10388/2025	MOUSUMI SRIVASTAV	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		417/2025
34	D-CMP/24960/2024	ABHAYA KUMAR DAS	PRATIK DASH	
	CMP/715/2024	MP		418/2025
35	D-CMP/10474/2025	MINARVA DAS	GOPINATH MISHRA	
	CMP/ /	MP		419/2025
36	D-CMP/10487/2025	PANKAJINI SWAIN	PRAVASH PUJAREE PARIDA	
	CMP/ /	MP		420/2025
37	D-CMP/10497/2025	ANANDA JENA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		421/2025
38	D-CMP/10503/2025	AKSHAYA KUMAR ACHARYA	JAGAJIBAN PRADHAN	
	CMP/ /	MP		422/2025
39	D-CMP/10548/2025	GOURAV NAIK @ GOURAV NAYAK	RABINDRA KUMAR SAHOO	
	CMP/ /	MP		423/2025
40	D-CMP/10548/2025	GOURAV NAIK @ GOURAV NAYAK	RABINDRA KUMAR SAHOO	
	CMP/ /	MP		424/2025
41	D-CMP/10556/2025	GOURAV NAIK @ GOURAV NAYAK	RABINDRA KUMAR SAHOO	
	CMP/ /	MP		425/2025
42	D-CMP/10556/2025	GOURAV NAIK @ GOURAV NAYAK	RABINDRA KUMAR SAHOO	
	CMP/ /	MP		426/2025
43	D-ABLAPL/2012/2025	SANGRAMKESHARI @ SANGRAM KESHARI	IRISHI BEHERA	
	ABLAPL/854/2025	MP		661/2025
44	D-ABLAPL/38717/2024	JAINUL KHAN		
	ABLAPL/14885/2024	MP		662/2025
45	D-ABLAPL/38717/2024	JAINUL KHAN		
	ABLAPL/14885/2024	MP		663/2025
46	D-ABLAPL/8610/2024	SRABANA BEHERA	JUGALA KISHORE PANDA	
	ABLAPL/3136/2024	MP		664/2025
47	D-ABLAPL/32359/2024	MIRZA ISAG BAIG@MIRZA ISHAK BAIG	BHAGABAN MOHANTY	
	ABLAPL/12246/2024	MP		665/2025
48	D-ABLAPL/21434/2024	EKALABYA MUNA		
	ABLAPL/7757/2024	MP		666/2025
49	D-ABLAPL/4815/2025	DIBAKAR DAS		
	ABLAPL/1865/2025	MP		667/2025
50	D-ABLAPL/33328/2024	KABIRAJ GOUDA		
	ABLAPL/12504/2024	MP		668/2025
51	D-ABLAPL/5602/2025	ROHAN NAYAK		
	ABLAPL/2112/2025	MP		669/2025
52	D-MACA/603/2023	MANAGER LEGAL, M/S. TATA AIG G.I.CO.	G.P DUTTA	
	MACA/603/2023	MP		712/2025
53	D-MACA/612/2023	THE MANAGER, IFFCO TOKIO G.I.CO. LTDG.	P DUTTA	
	MACA/612/2023	MP		713/2025
54	D-MACA/1010/2023	BHAIRAB CHANDRA DAS	KAPILA CHARAN NAYAK	
	MACA/1010/2023	MP		714/2025
55	D-MACA/10436/2025	BHARATI PRUSTY	BISWAJIT MOHANTY	
	MACA/ /	MP		715/2025
56	D-MACA/10436/2025	BHARATI PRUSTY	BISWAJIT MOHANTY	
	MACA/ /	MP		716/2025
57	D-MACA/10483/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., CUTTACK		
	MACA/ /	MP		717/2025

58	D-CRLMC/7736/2025 CRLMC/ /	SRABANI BARIK @ SARBANI BARIK MP	ANJAN KUMAR BISWAL	765/2025
59	D-CRLMC/781/2018 CRLMC/781/2018	GANESWAR MAHANTO MP		766/2025
60	D-CRLMC/7757/2025 CRLMC/ /	PUSPANJALI SWAIN MP	SANTOSH KUMAR NANDA	767/2025
61	D-CRLMC/7760/2025 CRLMC/ /	SOMANATH BEHERA MP	BHABANI SHANKAR DASPARIDA	768/2025
62	D-CRLMC/5035/2025 CRLMC/1054/2025	BISWA PRAKASH MOHALIK@BABULU MP	SUBHRANSU BHUSAN MOHANTY	769/2025
63	D-CRLMC/10239/2024 CRLMC/1376/2024	AJIT KUMAR PATRA MP	ANSHUMAN RAY,DEBI PRASAD DHAL	770/2025
64	D-CRLMC/5447/2025 CRLMC/1051/2025	BINODINI MANDHATA MP	AMLAN SHAKTI PAUL	771/2025
65	D-CRLMC/4792/2025 CRLMC/728/2025	AJAYA PARIDA MP		772/2025
66	D-CRLMC/7803/2025 CRLMC/ /	DURGA PRASAD PARIDA MP	TUSAR KUMAR MISHRA	773/2025
67	D-CRLMC/9879/2024 CRLMC/1204/2024	SHREETAM NANDA MP	SOVAN MISHRA	774/2025
68	D-CRLMC/7809/2025 CRLMC/ /	PADMANABHAN PILLAI MP	JAYDEEP PAL	775/2025
69	D-CRLMC/7835/2025 CRLMC/ /	TRILOCHAN DAS MP	SUJATA JENA	776/2025
70	D-CRLMC/7841/2025 CRLMC/ /	DR.PRITAM PAL MP	ARNAV DASH	777/2025
71	D-CRLMC/27055/2024 CRLMC/3499/2024	BADAL@SANGRAM BEURA@BEHERA MP		778/2025
72	D-CRLMC/6497/2025 CRLMC/ /	SESHAN NAYAK@DHIRENDRA KUMAR ROUL MP	ROUL NAYANANDA PANDA	779/2025
73	D-CRLMC/7871/2025 CRLMC/ /	SURESH KUMAR ROUL MP	ALOK KUMAR MOHAPATRA	780/2025
74	D-CRLA/2998/2024 CRLA/87/2024	KRISHNA KUMAR@KRUSHNA KUMAR MP	SATYABRATA MOHANTY (1)	803/2025
75	D-CRLA/7761/2025 CRLA/ /	PINKU @ TAPAN KUMAR PRADHAN MP	BHABANI SHANKAR DASPARIDA	804/2025
76	D-CRLA/7761/2025 CRLA/ /	PINKU @ TAPAN KUMAR PRADHAN MP	BHABANI SHANKAR DASPARIDA	805/2025
77	D-CRLA/38237/2024 CRLA/1316/2024	JAGADISH RATHA MP	BHABANI SHANKAR DASPARIDA	806/2025
78	D-CRLA/5858/2025 CRLA/ /	SAYAD JABID MP	SUKANTA KUMAR NAYAK	807/2025
79	D-CRLA/7816/2025 CRLA/ /	RAMESH CHANDRA SAHOO MP	BIJAYA KUMAR RAGADA	808/2025
80	D-CRLA/7816/2025 CRLA/ /	RAMESH CHANDRA SAHOO MP	BIJAYA KUMAR RAGADA	809/2025
81	D-CRLA/974/2023 CRLA/974/2023	FAKIR DAS MP	RESHMA BEHERA	810/2025
82	D-CRLA/75/2022 CRLA/75/2022	CHAKRADHAR OJHA MP	LALATENDU RAY	811/2025
83	D-CRLA/7866/2025 CRLA/ /	MIKHEL @ NIKHEL PURTY @ PURTI MP	DURGA PRASANNA MISHRA	812/2025
84	D-CRLA/7866/2025 CRLA/ /	MIKHEL @ NIKHEL PURTY @ PURTI MP	DURGA PRASANNA MISHRA	813/2025
85	D-WA/10348/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DAS, A.S.C.	1472/2025
86	D-WA/10348/2025 WA/ /	STATE OF ODISHA MP	SIDHARTH PRASAD DAS, A.S.C.	1473/2025
87	D-WA/10349/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	1474/2025
88	D-WA/10349/2025 WA/ /	STATE OF ODISHA MP	JAYANTA KUMAR BAL, A.G.A.	1475/2025
89	D-WA/10349/2025	STATE OF ODISHA	JAYANTA KUMAR BAL, A.G.A.	

	WA/ /	MP		1476/2025
90	D-WA/10366/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1477/2025
91	D-WA/10366/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1478/2025
92	D-WA/10366/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1479/2025
93	D-WA/10367/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1480/2025
94	D-WA/10367/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1481/2025
95	D-WA/10367/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1482/2025
96	D-WA/10384/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1483/2025
97	D-WA/10384/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1484/2025
98	D-WA/10384/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1485/2025
99	D-WA/1381/2023	ORISSA DRUGS AND CHEMICALS LTD.	SAROJ KUMAR JEE	
	WA/1381/2023	MP		1486/2025
100	D-WA/10421/2025	AKSHAYA KUMAR PATRA	JAJATI KESHARI KHUNTIA	
	WA/ /	MP		1487/2025
101	D-WA/10426/2025	GOVERNING BODY OF BETNATI @ BETNATI	SUNDERBHANU HAVIDYALAYA @ COLLEGE , MAYURBHANJ	
	WA/ /	MP		1488/2025
102	D-WA/1456/2023	STATE OF ODISHA		
	WA/1456/2023	MP		1489/2025
103	D-WA/10515/2025	BANAMALI ROUT	SAIBRATA RATH	
	WA/ /	MP		1490/2025
104	D-WA/10452/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1491/2025
105	D-WA/10452/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS, A.S.C.	
	WA/ /	MP		1492/2025
106	D-WP(C)/5957/2025	PRADEEP KUMAR BEHERA		
	WP(C)/4472/2025	MP		4304/2025
107	D-WP(C)/10351/2025	SATAMANYU MOHAPATRA	LALATENDU SAMAL	
	WP(C)/ /	MP		4305/2025
108	D-WP(C)/5638/2022	JAGDISH PRASAD NAIK	JAYADEEP PAL	
	WP(C)/5638/2022	MP		4306/2025
109	D-WP(C)/10361/2025	MOHAN CHARAN MAHANTA	KARUNAKAR NAYAK	
	WP(C)/ /	MP		4307/2025
110	D-WP(C)/9903/2025	SASMITA MOHANTY	AMITABH MISHRA	
	WP(C)/7174/2025	MP		4308/2025
111	D-WP(C)/10362/2025	SUJIT BARAL	SANGRAM KUMAR SINGH	
	WP(C)/ /	MP		4309/2025
112	D-WP(C)/10365/2025	SEBATI DAS	SARADA PRASAD DASH	
	WP(C)/ /	MP		4310/2025
113	D-WP(C)/8142/2025	GOSHANAR SURIN		
	WP(C)/6037/2025	MP		4311/2025
114	D-WP(C)/10363/2025	KHULANA @ SASMITA BEHERA	LALITENDU MISHRA	
	WP(C)/ /	MP		4312/2025
115	D-WP(C)/37523/2024	ARUNA KUMAR PADHY	KAILASH CHANDRA MISHRA	
	WP(C)/22628/2024	MP		4313/2025
116	D-WP(C)/10368/2025	SUNIL KUMAR PANDA	SHAKTI DATTA TRIPATHY	
	WP(C)/7472/2025	MP		4314/2025
117	D-WP(C)/10369/2025	BHAKTA PADARABINDA RATH	ATUL TRIPATHY	
	WP(C)/ /	MP		4315/2025
118	D-WP(C)/10374/2025	SIDHARTH PANGI	DIPTI RANJAN BHOKTA	
	WP(C)/7476/2025	MP		4316/2025
119	D-WP(C)/3410/2025	NIRANJAN BEHERA		
	WP(C)/3115/2025	MP		4317/2025
120	D-WP(C)/9652/2025	SURESH KUMAR MISHRA	LALITENDU MISHRA	
	WP(C)/7268/2025	MP		4318/2025

121	D-WP(C)/10379/2025 WP(C)/7437/2025	ORISSA TRUCK OWNERS ASSOCIATION, SAIBRUKA RATH MP		4319/2025
122	D-WP(C)/10378/2025 WP(C)/ /	ISWAR CHANDRA JENA MP	BAIDHAR SAHOO	4320/2025
123	D-WP(C)/38731/2024 WP(C)/22749/2024	SRIMATI SETHY MP	SMITA RANJAN PATNAIK	4321/2025
124	D-WP(C)/9733/2017 WP(C)/9733/2017	SAILABALA MAHARANA MP	M/S.MANMAYA KUMAR DASH	4322/2025
125	D-WP(C)/10387/2025 WP(C)/ /	M/S TRINATH ASSOCIATES MP	SUBRAT SATPATHY	4323/2025
126	D-WP(C)/50807/2024 WP(C)/30934/2024	INDUMATI PATAMAHADEI MP	AKSHAYA KUMAR PANDEY	4324/2025
127	D-WP(C)/10389/2025 WP(C)/ /	SACHITRANANDA SWAIN MP	PRASANTA KUMAR SATAPATHY	4325/2025
128	D-WP(C)/10390/2025 WP(C)/ /	SUBRATA KUMAR NAYAK MP	PRAVAT KUMAR NAYAK	4326/2025
129	D-WP(C)/10375/2025 WP(C)/ /	DEEPAK RANJAN BEHERA MP	ATUL TRIPATHY	4327/2025
130	D-WP(C)/556/2025 WP(C)/1406/2025	MANAGING COMMITTEE OF THE WELFARE ERASHING CHANDRA SINGH THE SCHOOL FOR THE BLIND, BALASORE MP		4328/2025
131	D-WP(C)/10414/2025 WP(C)/ /	JAYANTI MAHANTY MP	JUGALA KISHORE PANDA	4329/2025
132	D-WP(C)/10417/2025 WP(C)/ /	MOTI RANJAN BEHERA MP	GOKHE BEHERA	4330/2025
133	D-WP(C)/10419/2025 WP(C)/ /	AMARA KUMAR BEHERA MP	DIGAMBARA MISHRA	4331/2025
134	D-WP(C)/10423/2025 WP(C)/ /	SUDAM CHANDRA BEHERA MP	GOKHE BEHERA	4332/2025
135	D-WP(C)/10376/2025 WP(C)/ /	NIMAIN CHARAN PALEI MP	ATUL TRIPATHY	4333/2025
136	D-WP(C)/43836/2024 WP(C)/25833/2024	SANTOSH KUMAR BEHERA MP	SISIRA PANIGRAHI	4334/2025
137	D-WP(C)/10424/2025 WP(C)/ /	M/S. DWARKA PRASAD JAGDISH PRASAD DEHIBANAL LAGARWAL MP		4335/2025
138	D-WP(C)/31863/2024 WP(C)/17886/2024	NAYANI PRADHAN MP	Byomokesh Sahoo	4336/2025
139	D-WP(C)/10429/2025 WP(C)/ /	DASHARATH MAHANTA MP	JANMEAJAYA DASH	4337/2025
140	D-WP(C)/10432/2025 WP(C)/ /	DURGA PRASAD MOHANTA MP	BRAJA MOHAN SARANGI	4338/2025
141	D-WP(C)/10431/2025 WP(C)/ /	SH. SAT BINDER SINGH MP	RAJIV KUMAR MAHANTA	4339/2025
142	D-WP(C)/10437/2025 WP(C)/ /	NARMADA KUMARI PRAHARAJ @ NARMA SAROPRAKASH DASH MP		4340/2025
143	D-WP(C)/15894/2024 WP(C)/9363/2024	SONALI JETHY MP	TANMAY MISHRA	4341/2025
144	D-WP(C)/10445/2025 WP(C)/ /	SUBHASHREE BEHERA MP	BASUMATI PRADHAN	4342/2025
145	D-WP(C)/10377/2025 WP(C)/ /	M/S. KRISHNA ENGINEERING MP	KSHIROD KUMAR SAHOO	4343/2025
146	D-WP(C)/15257/2022 WP(C)/15257/2022	DAMAYANTI MOHANTY MP	TUSAR KUMAR MISHRA	4344/2025
147	D-WP(C)/10449/2025 WP(C)/7471/2025	RAMKRUSHNA BHARASAGAR MP	SANJAYA KUMAR PANIGRAHI	4345/2025
148	D-WP(C)/10457/2025 WP(C)/ /	PRAVAT MAHALI MP	AZRA JAMAL	4346/2025
149	D-WP(C)/10459/2025 WP(C)/ /	AMIT ANSHUMAN PATRA MP	SHUBHENDU KUMAR PARIDA	4347/2025
150	D-WP(C)/10400/2025 WP(C)/ /	JAGABANDHU PANIGRAHI MP	PRADEEP KUMAR DAS	4348/2025
151	D-WP(C)/10462/2025 WP(C)/ /	MANASWINI RATHA MP	MANAS KUMAR SWAIN	4349/2025
152	D-WP(C)/23352/2014	GIRISH CHANDRA MOHANTY	MITALEE JESTHI	

	WP(C)/23352/2014	MP		4350/2025
153	D-WP(C)/10467/2025 WP(C)/ /	PINTURAJ SAMAL MP	SOUMYA JYOTI BISWAL	4351/2025
154	D-WP(C)/10480/2025 WP(C)/ /	SANTOSH KUMAR JENA MP	AKSHAYA KUMAR JENA	4352/2025
155	D-WP(C)/10486/2025 WP(C)/ /	MAHENDRA TIADI MP	SUSHANTA KUMAR JOSHI	4353/2025
156	D-WP(C)/10444/2025 WP(C)/7454/2025	M/S. MARUTI ESTATE INDIA PVT LTD. MP	KANANBALA ROY CHOUDHURY	4354/2025
157	D-WP(C)/10489/2025 WP(C)/7479/2025	GYANARANJAN PANDA MP	PRASANNA KUMAR PARHI	4355/2025
158	D-WP(C)/10328/2025 WP(C)/ /	MANORANJAN NAYAK MP	MANASI MOHAPATRA	4356/2025
159	D-WP(C)/10435/2025 WP(C)/ /	JITENDRA KUMAR PATI MP	SRINIVAS MOHANTY	4357/2025
160	D-WP(C)/10493/2025 WP(C)/ /	JANUPRATAP SAHOO MP	JAYDEEP PAL	4358/2025
161	D-WP(C)/10500/2025 WP(C)/ /	SNIGDHA MOHAPATRA MP	AMIYA KUMAR MOHANTY	4359/2025
162	D-WP(C)/6117/2025 WP(C)/5393/2025	PRIYABRATA MOHAPATRA MP	AMIT PRASAD BOSE	4360/2025
163	D-WP(C)/42939/2023 WP(C)/42939/2023	DURGA PRASAD NAYAK MP		4361/2025
164	D-WP(C)/8909/2025 WP(C)/6439/2025	VOLTAS LTD., MUMBAI MP	SOUMYA RANJAN MOHANTY	4362/2025
165	D-WP(C)/10440/2025 WP(C)/ /	AKHAYA KUMAR MOHAPATRA MP	GOPINATH MISHRA	4363/2025
166	D-WP(C)/10509/2025 WP(C)/7480/2025	RAJ KUMAR DADHICHI MP	ABINASH BARIK	4364/2025
167	D-WP(C)/10469/2025 WP(C)/ /	DEBENDRA NATH DUTTA MP	JAGAMOHAN PATTANAIK	4365/2025
168	D-WP(C)/7764/2025 WP(C)/5863/2025	MOHAN CHANDRA MAHAKUD MP	AMIT PRASAD BOSE	4366/2025
169	D-WP(C)/10514/2025 WP(C)/ /	CORROSIN PROTECTION PVT. LTD., KHURDA MP	SOUFYA SMRUTI MOHANTY	4367/2025
170	D-WP(C)/10516/2025 WP(C)/ /	PADMA JAGARANGA MP	LAXMIKANTA MOHANTY	4368/2025
171	D-WP(C)/5960/2025 WP(C)/4751/2025	PARSURAM PRADHAN MP		4369/2025
172	D-WP(C)/10519/2025 WP(C)/ /	SARMISTA SENAPATY MP	DESHA RANJAN RATH	4370/2025
173	D-WP(C)/10471/2025 WP(C)/ /	DEBENDRA NATH DUTTA MP	JAGAMOHAN PATTANAIK	4371/2025
174	D-WP(C)/942/2025 WP(C)/1758/2025	NORTH ORISSA CHAMBER OF COMMERCE AND INDUSTRY, Bhubaneswar MP		4372/2025
175	D-WP(C)/29009/2020 WP(C)/29009/2020	TRIPATHY DEBASIS MP		4373/2025
176	D-WP(C)/10542/2025 WP(C)/ /	SURENDRA KUMAR JENA MP	SAMEER KUMAR DAS	4374/2025
177	D-WP(C)/2229/2025 WP(C)/1968/2025	KALPANA PANDA MP	GOPINATH MISHRA	4375/2025
178	D-WP(C)/10552/2025 WP(C)/ /	MANASI BARIK MP	SAIBRATA RATH	4376/2025
179	D-WP(C)/10557/2025 WP(C)/ /	M/S HCL INFOSYSTEMS LTD MP	BHABANI PRASAD MOHANTY	4377/2025
180	D-WP(C)/10564/2025 WP(C)/ /	M/S. STMP VENTURES PRIVATE LTD, SUNDERGARH MP	DEBENDRA MOHAN RATH	4378/2025
181	D-WP(C)/10569/2025 WP(C)/ /	M/S. STMP VENTURES PRIVATE LTD, SUNDERGARH MP	DEBENDRA MOHAN RATH	4379/2025
182	D-WP(C)/10570/2025 WP(C)/ /	ODISHA PRIVATE NURSING SCHOOL AND SOCIETY ASSOCIATION OF ODISHA (PNSCAO), BBSR MP	SAMEER KUMAR DAS	4380/2025
183	D-WP(C)/10572/2025 WP(C)/ /	RAMAKANTA NAYAK MP	SUBHRANSU BHUSAN MOHANTY	4381/2025

184	D-WP(C)/10575/2025 WP(C)/ /	M/S. STMP VENTURES PRIVATE LTD, SUNDERGARH MP	DEBENDRA MOHAN RATH	4382/2025
185	D-WP(C)/10574/2025 WP(C)/ /	RAMAKANTA NAYAK MP	SUBHRANSU BHUSAN MOHANTY	4383/2025
186	D-WP(C)/10578/2025 WP(C)/ /	SANTOSH KUMAR MISHRA MP	SAMEER KUMAR DAS	4384/2025
187	D-WP(C)/10579/2025 WP(C)/ /	HIMANSHUMOHAN SINGH MP	PRASANTA KUMAR SATAPATHY	4385/2025
188	D-WP(C)/10582/2025 WP(C)/ /	MAIRUN BIBI MP	SHANTI PRAKASH MOHANTY	4386/2025
189	D-WP(C)/10583/2025 WP(C)/ /	M/S. BISWAL RESTAURANT, IMFL ON SHOHANPUR MP	KUMAR RAJWAL	4387/2025
190	D-WP(C)/10587/2025 WP(C)/ /	BHUPENDRA SINGH MP	ITISHREE TRIPATHY	4388/2025
191	D-WP(C)/10588/2025 WP(C)/ /	GD MINING PVT. LTD MP	SARADA PRASANNA SARANGI	4389/2025